

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

STARRED QUESTION NO:262
ANSWERED ON:23.07.2004
SMUGGLING OF SILK FROM CHINA
Saroj Shri Daroga Prasad

Will the Minister of TEXTILES be pleased to state:

- (a) Whether a large quantity of silk is being smuggled into the country from China;
- (b) if so, the volume and value of the silk smuggled during the last three years;
- (c) the steps taken to stop this illegal activity;
- (d) whether this smuggling of silk affects the interest of Sericulturist in the country;
- (e) if so, the details thereof; and
- (f) the amount earmarked for sericulture development during each of the last three years, State-wise ?

Answer

MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA)

(a) to (f) A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 262 for 23.7.2004 regarding smuggling of silk from China:

(a) & (b) There have been reports of raw silk originating from China illegally entering the country mainly from Nepal and Bangladesh borders. There can be no definite information about the quantity and value of such silk. However, going by the demand for mulberry raw silk, estimated at 25000 MT per annum, and the supply through domestic production of 13930 MT (Prov.) (2003-04) and liberalized imports of 9616 MT (Prov.) (2003-04), it can be surmised that it is not significant.

(c) Imports have been liberalized and all restrictions removed. Import duties have been lowered to increase imports to meet the demand for silk goods. In addition, all units of Directorate of Revenue Intelligence concerned with prevention of smuggling are maintaining strict vigil and making all out efforts to prevent the smuggling of silk.

(d) & (e) Illegal import of silk can hurt the farmers and downstream processors and deprive them of fair prices for their products.

(f) The details of total plan funds allocated for sericulture development during the last three years is given below:

(Rs. In crores)

Year	2001-02	2002-03	2003-04
Plan Funds	89.77	9.29	89.68

For the development of sericulture, the Central Silk Board, Bangalore has been implementing centrally sponsored schemes in collaboration with State Governments, the major one being the Catalytic Development Programme (CDP). Details of State-wise and year-wise funds released /spent under Catalytic Development Programme (CDP) during the last three years is Annexed.

Annexure

Statement referred to in reply to part (f) of Lok Sabha Starred Question No. 262 for 23.7.2004 regarding smuggling of silk from China.

Details of State-wise and year-wise funds released /spent under Catalytic Development Programme (CDP) during the last three years:

(RS. In lakhs)

Sl.No. NAME OF STATE FUNDS RELEASED/SPENT DURING

2001-02 2002-03 2003-04

1 KARNATAKA	650.51	1506.05	764.24
2 TAMIL NADU	132.28	62.32	152.33
3 JAMMU & KASHMIR	71.90	260.14	313.61
4 ANDHRA PRADESH	350.53	1505.86	878.68
5 WEST-BENGAL	101.92	65.41	48.47
6 MAHARASHTRA	67.73	92.22	104.47
7 MADHYA PRADESH	31.57	52.59	76.17
8 ORISSA	48.74	50.62	81.04
9 BIHAR	7.00	106.27	38.30
10 JHARKHAND	8.09	103.35	83.77
11 UTTAR PRADESH	52.03	22.86	52.91
12 UTTARANCHAL	22.72	213.41	112.29
13 KERALA	19.23	38.49	82.30
14 GUJRAT	0.05	-	-
15 PUNJAB	3.50	-	-
16 HARYANA	-	-	-
17 HIMACHAL PRADESH	-	1.45	349.62
18 RAJASTHAN	-	-	-
19 CHATTISGARH	-	12.13	125.23
20 SIKKIM	3.25	15.16	16.45
21 ASSAM	164.87	119.03	315.28
22 ARUNACHAL PRADESH	12.03	2.62	48.79
23 MANIPUR	0.05	24.00	-
24 MEGHALAYA	72.98	33.11	87.39
25 MIZORAM	39.27	84.49	106.97
26 NAGALAND	22.82	2.49	32.31
27 TRIPURA	45.42	36.56	28.01

TOTAL 1928.44 4386.68 3922.63